

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00394/2021

Dated Wednesday the 7th day of April Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. T. JACOB, Member (A)**

P.Krishnan. S/o. A. Perumal.
13/1, Jeeva First Street,
Sakthi Nagar, Meenkarai Road,
Pollachi 624001.

....Applicant

By Advocate M/s. N. Shanmuga Thayumanavan

Vs

Union of India rep by,
1.The General Manager,
Southern Railway,
Park Town, Chennai 600003.

2.The Chief Personnel Officer,
Southern Railway,
Park Town, Chennai 600003.

3.The Finance Advisor & Chief Accounts Officer,
Southern Railway,
Park Town, Chennai 600003.

4.The Sr. Divisional Personnel Officer,
Divisional Rly Manager's Office,
Southern Railway, Madurai 625016.

5.The Sr, Divisional Finance Manager,
Divisional Rly Manager's Office,
Southern Railway, Madurai 625016.

....Respondents

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"This application is preferred before this Hon'ble Tribunal for issuing any order or direction as deem fit and necessary to the respondents to dispose the applicant's representation dated 15.11.2018 and 28.10.2020 on merits and in accordance to law and thus render justice."

2. Heard Mr. N. Shanmuga Thayumanavan, counsel for the applicant and counsel representing Mr. P. Srinivasan, Sr. Standing Counsel for Railways appearing on advance notice.
3. Counsel for the applicant submits that this OA may be disposed of with a direction to the respondents to dispose of his pending representation dt. 28.10.2020 in a time bound manner.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 28.10.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

(T.Jacob)
Member(A)

(S.N.Terdal)
Member(J)

07.04.2021

SKSI